

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:279
ANSWERED ON:15.03.2011
TRAINING TO POLICE PERSONNEL
Vyas Dr.(Kum.) Girija

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has provided funds for creating training infrastructure for police personnel in various States embattling internal disturbances and naxal threats;
- (b) if so, the details thereof and funds provided and utilised during each of the last three years and the current year, State-wise;
- (c) whether the Union Government has taken any steps for ensuring high standard of quality of training and improving the curriculum of training in such training facilities; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 279 FOR 15/03/2011

(a) & (b): Police being a state subject, training of State Police personnel is primarily the responsibility of State Governments. As a part of the process of capacity building of the police, the efforts of the State Governments and Union Territories are supplemented by the Central Government through training of the police personnel in India and abroad. The Central Police Training Institutions organize training courses for the state police personnel in relevant areas such as counter insurgency, countering leftwing extremism etc. Central assistance is being extended to the State Governments which includes establishment of Counter Insurgency and Anti-Terrorism (CIAT) schools and assistance under the Modernization of Police Force (MPF) Scheme which inter-alia, includes infrastructure for training. Statements showing amounts approved in the Annual Action Plans of States and provisions for training infrastructure pertaining to the period 2007-08 to 2010-11 under MPF Scheme and CIAT scheme are enclosed at ANNEXURE-I & ANNEXURE-II. Year-wise utilization of funds cannot be provided as utilization certificates under different schemes have different due dates. Over and above this, the XIIIth Finance Commission has provided Rs. 2266 Crore to the State Governments for upgrading / establishing training facilities in the States.

(c) & (d): Besides enhancing and strengthening training institutions, induction of new courses such as tactics training has been introduced. In order to improve the quality of training, feedback is being regularly obtained for the courses. Bureau of Police Research & Development (BPR&D) has formulated a standardized training syllabus in Counter-Insurgency and Anti-Terrorism, which has been circulated to all concerned States for adoption.